


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.130/BB/2017	-	For filing objections	Rule 6 of IB	IMECO Ltd Vs BEML Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	Jayashree Parthasarathy PCS ph: 9986649498	Petitioner	
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2.	RIDHIMA.T AK LAW CHAMBERS 8123013569	Respondent	
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**ORDER**

Counsel for Corporate Debtor is present. Counsel for Operational Creditor is present. Counsel for Corporate Debtor again requested time for filing objections. List it on 13.03.2018 as a last chance.

  
Member (T)

  
Member (J)